

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1280  
ANSWERED ON:02.08.2010  
SETTING UP OF MOBILE HANDSET FACTORY  
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**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether some foreign mobile companies have been planning to set up handset factory in the country;
- (b) if so, the details thereof; and
- (c) whether the Government has kept security concerns while granting the licence; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to(d) For setting up of mobile handset manufacturing unit in the country, no Industrial License is required. The applicant has to simply file Industrial Entrepreneurs' Memorandum (IEM) with Secretariat for Industrial Assistance (SIA), Department of Industrial Policy & Promotion and gets acknowledgement. For the manufacturing of telecom equipment, 100% Foreign Direct Investment (FDI) is permitted under automatic route. No Industrial Entrepreneurs' Memorandum (IEM) has been filed by foreign mobile handset manufacturer in the country.